

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2006/1624 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

✓ To, Shri Nasim Akhtar,
District & Sessions Judge (i/c),
Kokrajhar.

Dated Guwahati, the 27th March, 2018.

Sub:- **Restricted holiday along with headquarter leave permission.**

Ref:- Your letter No.DJK.1-5/2018/359, dtd. 26.03.2018.

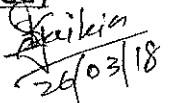
Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 29.03.2018 along with head quarter leave permission from the morning of 29.03.2018 till the evening of 30.03.2018 has been granted/~~rejected~~, subject to availability of restricted holiday in your credit.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/2006/ 1625 /A dt. 27.03.18


26/03/18

Copy to :

The District & Sessions Judge, Kokrajhar for information and necessary action.

Sd/—

JT. REGISTRAR (VIGILANCE)